

1	2	3	4
4.	Garba Tawaghat	Uttarakhand	630
5.	Khartoli Lumti Talli	Uttarakhand	55
6.	Dhauliganga Intermediate *	Uttarakhand	210
7.	Gori Ganga IIIA *	Uttarakhand	120
TOTAL :			2485

*The Implementation agreement between NHPC and Government of Uttarakhand is yet to be signed. The same is under process.

Acquisition of foreign mining company by NTPC

2924. SHRI A. ELAVARASAN: Will the Minister of POWER be pleased to state:

(a) whether NTPC has proposed to acquire the assets of Australian firm Griffin Coal Mining Company including a power project and its associated coal mines;

(b) if so, whether Government has taken any action regarding this acquisition proposal of NTPC for such coal mine in Australia; and

(c) if so, the details thereof and the present status of this proposal?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI K.C. VENUGOPAL): (a) No, Sir.

(b) and (c) Do not arise in view of reply of given at (a) above.

NTPC's tie-up for coal transportation

2925. SHRI A. ELAVARASAN: Will the Minister of POWER be pleased to state:

(a) whether the country's largest power producer NTPC has tied up with Inland Waterways Authority of India (IWAI) to ensure smooth transportation of coal besides deciding to import coal directly;

(b) whether this move, prompted by recurrent congestions on railway network is delaying coal supply to NTPC power projects;

(c) if so, whether this eco-friendly transport would reduce the burden on Railways as IWAI has agreed to transport three million tonnes of imported coal annually to NTPC power plants; and

(d) if so, the details thereof and Government's position on this issue?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI K.C. VENUGOPAL): (a) and (b) A Tripartite Agreement for development of waterways and transportation of imported

coal to NTPC's Farakka Power Station has been signed on 11th August, 2011 among NTPC, Inland Waterways Authority of India (IWAI) and Jindal ITF

(c) and (d) Transportation through Inland water ways will reduce the burden on Railways. This will also make possible supply of additional indigenous coal through Railways to Farakka Power Station resulting in optimum utilization of the capacity of the plant.

Power situation in Maharashtra

2926. SHRI RAJKUMAR DHOOT: Will the Minister of POWER be pleased to state:

(a) whether it is a fact that, despite Maharashtra generating power on a large scale, there is a shortage of five thousand megawatts in the State, in view of supply and demand gap;

(b) if so, the details thereof; and

(c) what steps Government has taken or proposes to take to increase the power generation in the State to meet its entire demand?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI K.C. VENUGOPAL): (a) and (b) The energy and peak shortage in Maharashtra during April-July, 2011 was 14.9% and 18.6% respectively. The details of power supply position in respect of Maharashtra during the current year (April- July, 2011) are given below:—

	Energy				Peak			
	Require-	Avail-	Shortage		Demand	Met	Shortage	
	ment (MU)	ability (MU)	(MU)	(%)	(MW)	(MW)	(MW)	(%)
July, 2011*	10,094	8,727	1367	13.5	18,123	15,030	3093	17.1
(April-July, 2011)*	45,455	38,693	6762	14.9	20,072	16,340	3732	18.6

MU = Million Unit

*Provisional

(c) Electricity being a concurrent subject in the Constitution of India, supply and distribution of electricity in a State comes under the purview of the concerned State Government/Power Utility. Government of India supplements the efforts of the State Governments by establishing power projects and transmission systems through Central Power Sector Undertakings (CPSUs). The mid-term appraisal of the Eleventh Plan carried out by the Planning Commission, included a capacity addition target of 5350 MW (740 MW in Central Sector, 2500 MW in State Sector and 2110 MW in Private Sector) in Maharashtra during the